

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/3626/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 9th October, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/3541/2020 dtd. 03.10.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for four days on 05.10.2020, 06.10.2020, 07.10.2020 and 08.10.2020, with permission to leave the station from the morning of 04.10.2020 till the morning of 09.10.2020, has been granted.

Yours faithfully,


Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/3627/A, dated 9.10.2020

Copy to:

1. The Project Manager, Gauhati High Court.


09/10/2020
JT. REGISTRAR (VIGILANCE)
Rdas